

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar/ Jammu)

ORDER

No: 653 of 2022/RG/GS Dated: 08-06-2022

Consequent upon the approval of the Hon'ble the Chief Justice to the recommendations of the Hon'ble Committee for Appointment and Promotion of Officials/ Officers of the High Court Staff, the promotions of the following Officers/Officials of the Secretary cadre, are hereby effected:

- 1) Shri Satinder Singh, Additional Registrar-cum-Secretary is temporarily promoted as Registrar in the pay Level-13A (131100-216600) against the post fallen vacant due to retirement of Shri Tarsem Kumar Arora.
- 2) Shri Syed Mujtaba Hussain, Joint Registrar-cum-Secretary is temporarily promoted as Additional Registrar-cum-Secretary in the pay Level-13 (123100-215900) against the post fallen vacant due to promotion of Shri Satinder Singh as Registrar.
- 3) Shri Anil Sanhotra, Secretary is temporarily promoted as Joint Registrar-cum-Secretary in the pay Level-12 (78800-209200) against the post fallen vacant due to promotion of Shri Syed Mujtaba Hussain as Additional Registrar-cum -Secretary.
- 4) Shri Bir Bahadur Singh, Private Secretary is temporarily promoted as Secretary in the pay Level-11 (67700-208700) against the post fallen vacant due to promotion of Shri Anil Sanhotra as Secretary.
- 5) Ms. Yasmeen Rashid, Private Secretary is temporarily promoted as Secretary in the pay Level-11 (67700-208700) against the post fallen vacant due to retirement of Shri Tariq Ahmad Mota.
- 6) S/Shri Abdul Rashid Ganai and Ram Krishan, Senior Scale Stenographers are temporarily promoted as Private Secretaries in the pay Level-8 (47600-151100) against the post fallen vacant due to promotion of Shri Bir Bahadur Singh and Ms. Yasmeen Rashid as Secretaries. However, their promotions are subject to the outcome of Writ Petition (C) No. 2445 of 2021 titled Ram Murti and another Vs High Court of J&K and Ladakh

By Order.

Note:- All Promotees shall continue to work at their present place of postings. The adjustment/ transfer orders in respect of Gazetted staff shall be made shortly. The further posting of the Non gazetted staff shall be made by the respective Registrar Judicials in due course.

(Sanjeev Gupta)

Registrar General

No: 20161-91/RG/GS

Dated: 08-06-2022

Copy of above forwarded to the:

- 1) Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh,
- 2) Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.

- 3) Registrar Vigilance, High Court of J&K and Ladakh, Srinagar
- 4) Director, J&K Judicial Academy,
- 5) Registrar Inspection, High Court of J&K and Ladakh, Srinagar
..... for information
- 6) Registrars Judicial, High Court Wing Jammu/Srinagar
- 7) Director Finance, High Court of J&K and Ladakh, Srinagar
..... for information and necessary action.
- 8) CPC, e-Courts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
- 9) Accounts Officer, High Court Wing Jammu/Srinagar
- 10) Concerned Officers/Officials. _____
..... for information and necessary action.
- 11) Incharge Library, High Court of J&K and Ladakh, Jammu/Srinagar for information and keeping record for the same.
- 12) Order File.

Registrar General

08-06-2024